

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CW NO. 372 OF 2020**

JSW Energy Ltd & anr.

..... Petitioners

V e r s u s

State of Goa & anr.

..... Respondents

Mr. S. S. Katak, Senior Advocate with Mr. Amay Phadte, Mr. Abhijit Gosavi, Mr. Anuj Phadte and Mr. A. Naik, Advocates for the Petitioners.

Mr. Deep Shirodkar, Additional Government Advocate for the Respondents.

Coram :- DAMA SESHADRI NAIDU &**M. S. JAWALKAR, JJ.****Date : 17th December, 2020****P.C.**

Post the matter on 14/01/2021.

SMT. M. S. JAWALKAR, J.**DAMA SESHADRI NAIDU, J.**

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